

Annexure-2

Name of the corporate debtor: **Indian Clothing League Private Limited**; Date of commencement of CIRP: **2nd May 2023**; List of creditors as on: **17th February 2025**

List of unsecured financial creditors belonging to any class of creditors in Form-C

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Manu Indrayan	19.06.2023	6938100	6938100	Financial Claim	0	Yes Promoter	0	0	0	0	0	Admitted but shall not have any right of representation, participation or voting in a meeting of Committee of Creditors